

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-81/2007/4607/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jaspal Singh,
Principal Judge, Family Court,
Barpeta.

Dated Guwahati the ¹⁶ 29 May, 2024.

Sub: **Station leave permission.**

Ref:- Your letter No. FCB/15/Admin/2024/437, dtd. 27.05.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the morning of 28.05.2024 till the morning of 29.05.2024.** The Counsellor, Family Court, Barpeta shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-81/2007/4608/A dated , 29-05-2024

Copy to :

- ✓ 1. The Project Manager, Gauhati High Court.

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JT. REGISTRAR (VIGILANCE)
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